

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 768  
TO BE ANSWERED ON 07.02.2025**

**SNAKEBITE CASES**

**768. SHRI ADITYA YADAV:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has made any announcement declaring snakebite cases and fatalities as a notifiable disease that is expected to bring much-needed relief to thousands of agricultural workers, tribal communities and residents of remote villages in the State of Uttar Pradesh who have borne the brunt of the snakebite crisis;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY  
WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (c) : Health being a State subject, the responsibility of strengthening public healthcare system lies with the respective State/UT Governments. Hence, the responsibility to declare snakebite cases and deaths due to it a “notifiable Disease” rests with the concerned State/UT Governments.

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